

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

C O R R I G E N D U M

Dated Guwahati the 23rd March, 2022

NO. HC.VII-56/2020/1632/A ##### In partial modification of this Registry's earlier Notification **No. HC.VII-56/2020/1384/A** dated 10-03-2022, it is hereby informed that the participants in respect of the topic **Commercial Courts Act** for the In-Service Skill Development Training through Webinar scheduled to be held on **26-03-2022 (Saturday)** from **11.30 A.M. to 01.30 P.M** may be read as **Grade-I & II** Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh instead of **Grade –I** Judicial Officers.

The other conditions of the Training will remain as same as it was earlier notified.

By order,
Sd/- R.A. Tapadar
REGISTRAR(JUDICIAL)

Memo No.HC.VII-56/2020/1633-1655/A Dated: 23-03-2022

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Assam.
2. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
(He/She is requested to inform all the Judicial Officers of their respective States about this Notification).
5. The District & Sessions Judge, All.
(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).
6. The Secretary, Gauhati High Court Legal Services Committee.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Cachar, Silchar.
8. The Member, MACT, Kamrup, Amingaon/ Cachar, Silchar/ Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri / Barpeta.
9. The Presiding Officer, Labour Court, Dibrugarh/ Kamrup (M).
10. The Special Judge-cum-Judge, Designated Court, Assam.
11. The Special Judge, Assam.
12. The Special Judge, CBI & NIA, Guwahati, Assam.
13. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3, Guwahati, Assam.

14. The Principal Judge, Family Court, Kamrup (M) No. 1, 2 & 3/Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.
(He/She is requested to inform all the Judicial Officers of the respective Court about this Notification).
15. The Member-Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.
(He/She is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification).
16. The Joint Registrar (Judl. / PM&P / Recruitment / Vigilance).
17. The Chief Judicial Magistrate, All.
(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).
18. The Deputy Registrar (Bench / G&C / Vigilance).
19. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
20. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
21. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati, for his Lordship's kind information.
22. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapedan
23.03.22
REGISTRAR (JUDICIAL)